

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6881
ANSWERED ON:13.05.2002
BAN ON IMPORT OF SEA FOOD FROM CHINA
VINAY KUMAR SORAKE

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the European Union had banned import of sea food from China due to the presence of banned anti-biotics;
- (b) if so, whether the importing countries are testing every consignment of sea food coming from Asia as anti-biotics detected in the sea food are found to be harmful for human consumption;
- (c) if so, whether the Agricultural Produce Export Development Authority (APEDA) has issued an alert to all sea food exporters not to use anti-biotics on aqua farms; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b): All consignments of shrimps from Thailand, Vietnam and Myanmar are being tested for Chloramphenicol and Nitofurans. Such testing is not done for Indian shrimps.

(c)&(d): The Marine Products Export Development Authority (MPEDA), which is the nodal agency for promotion of seafood export, has alerted all seafood exporters, processors, farmers, feed manufactures, hatchery owners, etc not to use the banned antibiotics in their Aquaculture inputs.